## COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **APPEAL NO. 81 OF 2017**

Dated: 13<sup>th</sup> December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NHPC Ltd. .... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sachin Datta, Sr. Adv.

Mr. Rajiv Shankar Dvivedi

Mr. S.K. Sarkar Ms. Arti Dvivedi

Mr. A. K. Pandey official (NHPC) Mr. J. K. Jha official (NHPC)

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Poorva Saigal for R-1

Ms. Suparna Srivastava Ms. Sanjna Dua for R-2

Mr. Amit Kapur

Ms. Puja Priyadarshini

Ms. Aparajita Upadhyay for R-3

Mr. Sethu Ramalingam for R-4

## **ORDER**

Learned counsel appearing for Respondent No. 3 has filed written submission on behalf of M/s Parbati Koldam Transmission Company Limited (PKTCL). The same was taken on record.

Post the matter for hearing on 14.12.2017 at 2.30 p.m.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member